

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-29/2007/10862/A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
Special Judge, CBI, Assam,
Additional Court No.1,
Chandmari, Guwahati-3.

Dated Guwahati the 08th November, 2024

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/642-645/E dtd. 30.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.11.2024, along with station leave permission from the morning of 02.11.2024 till the evening of 03.11.2024.** During your absence, the Special Judge, CBI, Addl. Court No.2, and in his absence, the Special Judge, CBI, Addl. Court No.3 will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-29/2007/10863 - 10865/A, dated 08-11-24

Copy to :

1. The Special Judge, CBI, Addl. Court No.2, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Addl. Court No.3, Chandmari, Guwahati-3.
3. The Project Manager, Gauhati High Court.

Ch 8/11/2024
REGISTRAR (VIGILANCE)

Ch